

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 2878**  
ANSWERED ON - 19/12/2024

**BID TO HOST 2036 OLYMPIC GAMES AND PARALYMPICS**

2878 SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether India submitted its Expression of Interest for conducting 2036 Olympic Games and Paralympics to International Olympic Committee (IOC);
- (b) to what extent holding Olympic Games foster economic growth, social progress and youth empowerment;
- (c) the other contenders for 2036 Olympics and where India stands before them; and
- (d) whether India announced any host city for the Olympics, if so, the details thereof?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) & (b) Bidding to host Olympics in India is the responsibility of the Indian Olympic Association (IOA). On 01.10.2024 IOA issued Letter of Intent to International Olympic Committee (IOC) to host Olympic and Paralympic Games in India, in 2036. Holding of such mega sporting events accelerates the momentum of government efforts to promote sports, including nurturing grassroots talent, inspiring healthier lifestyles, encouraging participation in sports, providing opportunities for youth to engage in sports, and creating economic legacies for generations.

(c) & (d) Allotment of Olympics is done by IOC through a detailed host selection process prescribed by IOC, in which interested National Olympic Committees (NOCs) initiate the dialogue with the IOC, which led to continuous dialogue and then to targeted dialogue with the Future Host Commission of the IOC. Thereafter, the IOC Executive Board calls an election and the IOC Members vote for Hosting the Olympic Games.

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